

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4224
ANSWERED ON:10.04.2003
SUPPLY OF GAS TO COMPANIES BY GAIL
IQBAL AHMED SARADGI

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether several companies have threatened to down shutters of their manufacturing facilities around Delhi following stoppage of gas fuel supplied by public sector GAIL India;
- (b) if so, the main reasons for not supplying the gas to these firms;
- (c) whether the GAIL has pointed out that these firms never asked for gas allocation;
- (d) if so, the reaction of the Union Government; and
- (e) the extent to which the Government is likely to help these firms?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a)to(e) In order to implement the orders of the Supreme Court to make 2.0 Million Standard Cubic Meters Per Day (MMSCMD) natural gas available for Compressed Natural Gas (CNG) purposes in Delhi and also to supply gas for power generation to DVB against their firm allocation, the supply of gas, against fall back allocations to industries in an around Delhi had been stopped. These industries have represented to the Government for restoration of supplies to them, however, no additional gas is available at present. Additional gas in the form of Re-gassified LNG may be available from mid 2004 with the commissioning of Petronet LNG Limited (PLL)'s Dahej LNG Terminal.